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(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI VIDYA CHARAN SHUKLA): (a) No, Sir. The proposal of the Government of Maharashtra for re-demarcation of the 'subsidy areas' of the State could not be agreed to as it involved deviation from the framework of the decisions of the National Development Council Committee of State Chief Ministers, which have been followed for selection of the districts/areas for the subsidy scheme from all the States and Union Territories.

(b) Does, not arise.

Location of industries in Marathwada region

1784. SHRI K. N. DHULAP: PROF. N. M. KAMBLE:

Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

- (a) whether it is a fact that the Maharashtra Government have re commended to the Central Government for inclusion in the Fifth Five Year Plan and for location in Mara thwada region (i) the automobile tyres project, and (ii) the HMT project for specialized machine tools; and
- Ob) if so, what action Government have taken or propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. P. MAURYA): (a) Yes, Sir

(b) The proposal to set up an Au tomobile Tyres, Project in the Cen tral public sector is still at a very preliminary stage. However, the claims of the Maharashtra Govern ment in this respect have been noted and will be taken into consideration

while deciding the project. As regards posal, HMT have no up new machine tool Plan period. location of the the other pro plans of setting units in the 5th

हैबी इलैक्ट्रीकल्स, हरिद्वार के कर्मचारी

1785 श्री महादेव प्रसाद वर्मा: श्री सीताराम सिंह :

उद्योग और नागरिक पूर्ति मंत्री यह बताने की कृषा करेंगे कि हैबी इलैबिट्रकल्स, हरिद्धार में कितने व्यक्ति सेवा-नियोजित हैं और स्थानीय भर्ती किये गये व्यक्तियों में से कितने व्यक्ति उत्तर प्रदेश राज्य के हैं और कितने व्यक्ति अन्य राज्यों के हैं?

1 [Employees of Heavy Eleciricals Hardwar

1785. SHRI M. P. VARMA:

SHRI SITARAM SINGH:

Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state the number of persons employed in the Heavy Eleciricals, Hardwar and the number of persons recruited locally out of them who belong to the State of Uttar Pradesh and the number of those belonging to other Slates?]

उद्योग और नागरिक पूर्ति मंत्रालय में राज्य मंत्री (श्री ए० सी० जार्ज): भारत हैंबी इत्रेक्ट्रिकत्स लि०, हिन्द्वार में 30 जून, 1974 को कार्य कर रहे व्यक्तियों की कुल संख्या 9,372 है। इनमें से 7,119 व्यक्ति उत्तर प्रदेश के हैं और 2,253 व्यक्ति ग्रन्य राज्यों के हैं।

†[]English translation.

f[THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. C. GEORGE): The total number of persons employed in BHEL, Hardwar as on 30th June, 1974 is 9,372. Out of these, number of persons belonging to State of Uttar Pradesh is 7,119 and of those belonging to other States is 2,253.]

Wage revision of coal mining workers

1786. SHRI S. W. DHABE: DR. Z. A. AHMAD:

Will the Minister of ENERGY be pleased to state:

- (a) whether it is a fact that bipartite committee was. constituted between the Coal Mines Authority and workers' representatives to negotiate and finalise wage revision proposals, particularly when the period of Second Wage Board expired on the 15th August, 1972:
- (b) if so, what are the details thereof and by when it is likely to be concluded; and
- (c) whether it is also a fact that the proposals of the bipartite committee have been rejected by Government, if so, for what reasons?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SIDDHESHWAR PRASAD): (a) to (c). A Joint Bipartite Negotiating Committee for the Coal Industry as a whole was set up in August, 1973, comprising representatives of coal producing companies and central trade unions. A "National Coal Wage Agreement" was reached by this Committee on 11th December, 1974. This agreement shall be implemented with effect from 1st January, 1975 and be in operation for a period of four years. The Committee would, however, continue to function as a standing body to review the implementation of this agreement, to consider ways and means of achieving

t[]English translation.

greater production and productivity, and advise Government and the Coal Industry on matters affecting the coal industry as a whole.

Confirmation in the posts of Compuers/Junior Investigators/Senior Inestigators in the Central Statistical Organisation

1787. SHRI N. H. KUMBHARE: Will the Minister of PLANNING be pleased t° state:

- (a) whether the seniority list is being finalised and confirmation/regularisation in all posts in Central Statistical Organisation is toeing done in time:
- (b) whether any confirmations in the posts of Computers/Junior Investigators/Senior Investigators in the Central Statistical Organisation have been made during the last fourteen years;
- (c) whether the permanency/quasipermanency in the posts of Computers/Junior Investigators/Senior Investigators in Central Statistical Organisation is being done in time;
- (d) if the reply to part (a), (b) and (c) above be in the negative, what are the reasons therefor; and
- (e) if the reply to parts (a), (b) and (c) above be in affirmative the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI VIDYA CHARAN SHUKLA): (a) to (e). A statement is enclosed.

Statement

1. Seniority lists in the grades of Computers/Junior Investigators/Senior Investigators in the Central Statistical Organisation, were last issued in 1971/1972. There are no general orders in regard to the periodicity of issuance of seniority list.